

## Annexure-7

Name of the corporate debtor: Base Corporation Limited; Date of commencement of CIRP: 02.08.2019

List of Creditors as on: 25.02.2020

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Sri Baleesh V. Nayak (In-charge Assistant Commissioner Of Commercial Taxes) (VAT)	State Government	19-Sep-19	98,62,124	98,62,124	Tax dues	Not related	-	-	-	-	-	
2	The Deputy Commissioner, CGST Division Shimla (Vivek Gupta)	State Government	18-Sep-19	13,63,17,337	2,92,37,366	Tax dues	Not related	-	-	-	10,70,79,971	-	
3	Excise and taxation officer cum assessing authority O/o Dy Excise & taxation commissioner(ST), faridabad (North)	Central Government	04-Oct-19	20,92,774	20,92,774	Tax dues	Not related	-	-	-	-	-	
4	Department of state tax, government of maharashtra, mumbai	State Government	28-Sep-19	3,55,09,81,083	3,55,09,81,083	Tax dues	Not related	-	-	-	-	-	
5	Commercial tax Officer (audit) 5.3 DGSTO 5 Bangalore	State Government	22-Sep-19	4,10,50,193	4,10,50,193	Tax dues	Not related	-	-	-	-	-	
6	Income Tax Officer, TDS Ward 1 (1) Bangalore	Central Government	16-Nov-19	2,02,41,090	2,02,41,090	Tax dues	Not related	-	-	-	-	-	
7	Deputy Commissioner of income Tax	Central Government	02-Dec-19	40,94,94,488	40,94,94,488	Tax dues	Not related	-	-	-	-	-	
8	Dhanpati Bhardwaj, Excise & Taxation Officer, Ward 10 Ambala City	Central Government	07-Oct-19	38,51,15,212	38,51,15,212	Tax dues	Not related	-	-	-	-	-	
9	Dr. Shivani Gupta, Excise and taxation Officer Department of excise and taxation, Government of punjab	Central Government	17-Dec-19	4,13,88,051	4,13,88,051	Tax dues	Not related	-	-	-	-	-	

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10	Employee Provident Fund Organisation (Shumla)	Central Government	05-Feb-20	82,58,495	82,58,495	Tax dues	Not related	-	-	-	-	-	
11	Employee Provident Fund Organisation Regional Office, Bangalore	Central Government	20-Feb-20	63,01,655	-	Tax dues	Not related	-	-	-	63,01,655	-	
12	Regional Facility center, Industrial Estate Chambaghat Solan	State Government	20-Jan-20	64,750	63,455	Tax dues	Not related	-	-	-	1,295	-	
13	Principal Commissioner Of Customs, ICD-Tughlakabad, Import, New Delhi	Central Government	20-Feb-20	4,07,77,902	4,07,77,902	Tax dues	Not related	-	-	-	-	-	
14	D.P Thakor State Tax Officer (3) Unit 9 (Gujarat)	State Government	20-Feb-20	4,64,16,268	4,52,19,639	Tax dues	Not related	-	-	-	11,96,629	-	